

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO.1326
TO BE ANSWERED ON 14-12-2022**

ENHANCEMENT OF MPLAD FUND

1326. SHRI VIJAY BAGHEL:

SHRI SUDHAKAR TUKARAM SHRANGARE:

SHRI ARUN SAO:

SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:

SHRI SUNIL KUMAR SINGH:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether funds are being sanctioned under the heads of Legislators and Parliamentarians to various States of the country, if so, the details thereof, year/amount/State-wise;

(b) whether the funds being allocated under the head of Legislator are equivalent or more than that allocated under the head of Parliamentarians, if so, the details thereof;

(c) whether the Government proposes to increase the funds allocated to the head of Parliamentarians also from Rs. 5 crore to Rs. 15 crore per year for proper development of parliamentary constituencies comprising of five to eight legislative constituencies in view of the funds allocated to the head of Legislators in various States of the country;

(d) if so, the details thereof and the time by which it is likely to be implemented; and

(e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

(a) & (b): Under Members of Parliament Local Area Development Scheme (MPLADS), being administered by the Ministry of Statistics and

Programme Implementation, each Hon'ble Member of Parliament is entitled for Rs.5 crore annually, released in two equal instalments of Rs.2.5 crore. The Members of Legislative Assembly Local Area Development Scheme (MLALADS) annual entitlement may vary across States and is under the domain of respective State/UT Government.

(c) to (e): New suggestions from stakeholders, including suggestions for revision of entitlement of funds under MPLAD Scheme, are received by the Government on a continuous basis and same are examined in accordance with due process.
